

**BEFORE THE NATIONAL GREEN TRIBUNAL SOUTHERN ZONE AT  
CHENNAI**

Application No. 195 of 2016

**BETWEEN**

TANDUR CITIZENS WELFARE SOCIETY

Reg.No.714/2016

Rep. by its President,

Mr.Rajgopal Sarda,

Having its registered office at

No.7/7/52/4A, Gomthi Kunj,

TANDUR-501141.

Rangareddy District,

Telangana.

...Applicant

**AND**

Government of Telangana,

Rep. by its Secretary,

Environmental and Forest Department,

Secretariat,

Hyderabad – 500 022.

And others.

...Respondents

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Date	Description	Pg.No.
02.04.2021	Photographs showing pollution in Tandur	01

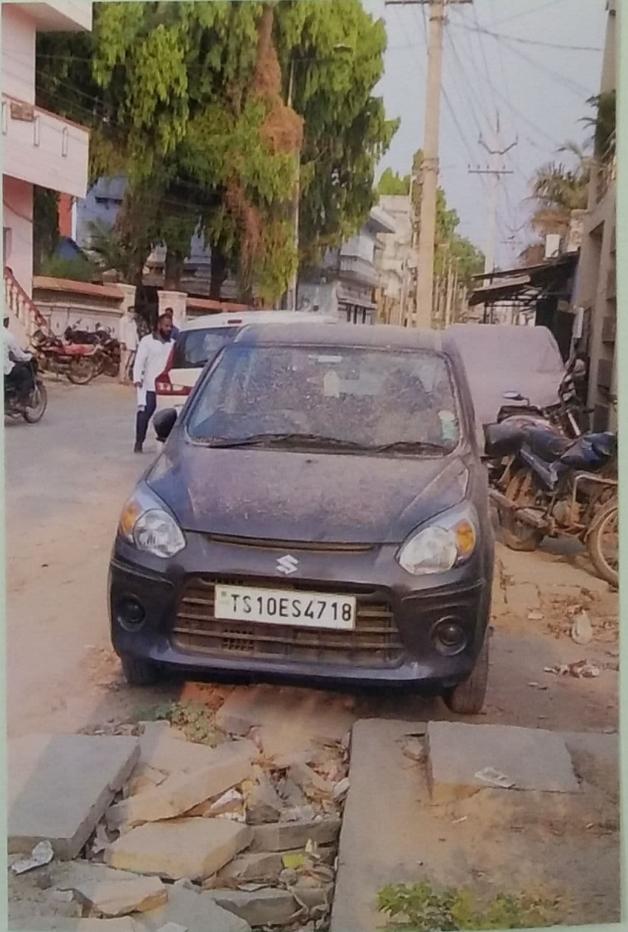
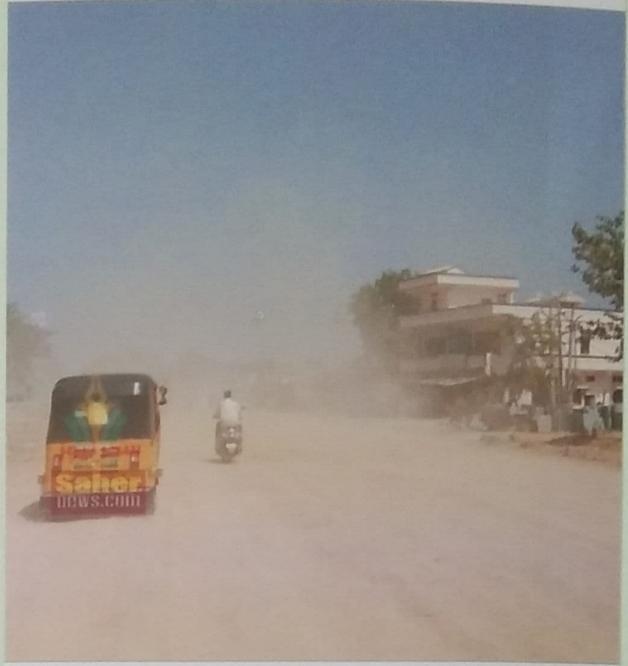
The above documents are true copies of their respective originals

Dated at Chennai on this 16<sup>th</sup> day of April, 2021

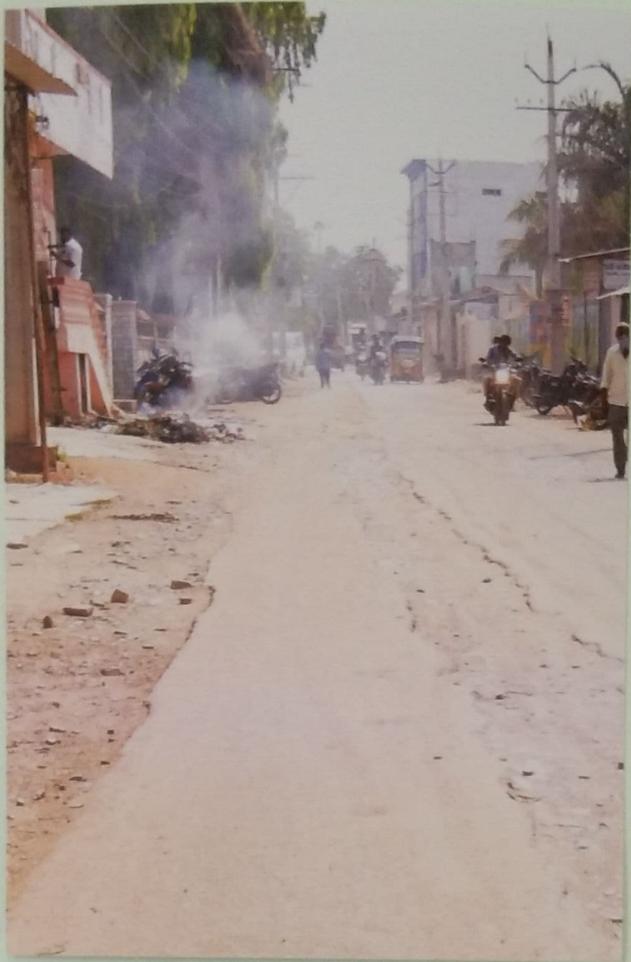


COUNSEL FOR APPLICANT









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**ADDITIONAL TYPED SET**

**M/s. K.R.NISHANTH  
Counsel for Applicant  
99529 44579**